

कारों का विकेन्द्रीयकरण, प्रदेश सम्बन्धी आवेदन-पत्रों को सुगम बनाया जाना और संस्थानों को अग्रिम राशियों का उन्मोचन, इनमें शामिल है।

STRIKE BY EMPLOYEES OF MULTI-PURPOSE PROJECTS IN PUNJAB AND HIMACHAL PRADESH

735. SHRI JYOTIRMOY BASU :
SHRI RAM KISHAN :
SHRI VISHWANATHA MENON :
SHRIMATI SUSEELA GOPA-
LAN :

Will the Minister of IRRIGATION AND POWER be pleased to state :

- (a) whether employees of the multi-purpose projects like Beas, Bhakra, Sutlej-Beas link in Punjab and Himachal Pradesh went on strike on the 11th September, 1967;
- (b) if so, what are their demands; and
- (c) the steps taken by Government to settle the dispute ?

THE MINISTER OF IRRIGATION & POWER (DR. K. L. RAO) : (a) Yes.

(b) Their demands are :—

- (i) stoppage of retrenchment in respect of workcharged and regular staff.
 - (ii) Implementation of Gajendragadkar Commission's recommendations in respect of Dearness Allowance.
 - (iii) Removal of anomalies caused due to introduction of Central Dearness Allowance on Punjab pattern.
 - (iv) Introduction of Central Pay scales for workcharged staff.
 - (v) Confirmation and allocation of the staff.
 - (vi) Regular supply of foodgrains to the staff working on the projects in the territory which falls under the jurisdiction of Himachal Pradesh.
- (c) (1) Every effort is being made to absorb all the skilled and unskilled workers retrenched from the Bhakra Project on the Beas Project.
- (2) As the recommendations of the Gajendragadkar report have not

been made applicable by the States of Punjab and Haryana to their employees, these recommendations cannot be made applicable in respect of Project staff which belongs to these States.

- (3) Steps are being taken to remove the anomalies in Dearness Allowance.
- (4) Workers on Bhakra and Beas Projects belong to the State of Punjab, Haryana and Himachal Pradesh. The manner in which these employees will be treated was under consideration and would be examined by the respective Boards which were constituted with effect from 1-10-67.
- (5) A sub-committee has already been constituted to consider and decide the allocation of such staff as were not allocated to any State before the Re-organisation.
- (6) Steps have been taken to arrange supply of adequate foodgrains from the Himachal Pradesh Government for the use of Project Employees.

COMPLAINTS FROM POLICYHOLDERS PENDING AT L.I.C. OFFICE, KANPUR

736. SHRI JYOTIRMOY BASU :
SHRI SATYA NARAIN SINGH :

Will the Minister of FINANCE be pleased to state :

- (a) whether the attention of Government has been drawn to the news-item published in the Times of India of the 16th September, 1967 that according to a Spokesman of the National Federation of Insurance Field Workers, a number of complaints from policy-holders are pending with the Life Insurance Corporation Central Zone Office at Kanpur.
- (b) if so, the number of complaints pending and the nature of these complaints ;
- (c) whether Government have investigated into the matter;
- (d) if so, the findings thereof; and
- (e) the steps taken by Government in the matter ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) Number of complaints pending with the Divisional Offices of the Central Zone as on 30-9-67 is 1267. These complaints pertain to policy servicing, payment of commission, adjustment of premiums, etc.

(c) to (e). No Sir. It is entirely for the Corporation to look into the complaints.

NEW FERTILIZER PLANTS

737. SHRI JYOTIRMOY BASU :

SHRI N. K. SANGHI :

SHRI Y. A. PRASAD :

SHRI A. K. GOPALAN :

SHRI S. K. SAMBANDHAN :

SHRI NAMBIAR :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have received proposals from a number of firms for setting up fertilizer plants;

(b) if so, the names of the concerns and the places where the plants are to be set up;

(c) whether Government have scrutinised these proposals;

(d) if so, the progress made in their scrutiny so far and the decision arrived at; and

(e) the steps taken to process the matter further ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

(b) The proposals received that have not so far been issued industrial licences are as follows :

(i) M/s. Phillips Petroleum Company, U.S.A.—Haldia.

(ii) M/s. Coromandal Fertilizer Co. Ltd.—Vishakapatnam (Exp.)

(iii) M/s. Modi Spinning & Weaving Co. Ltd.—Ghaziabad.

(iv) M/s. Pilani Investment Corporation—Mirzapur.

(v) M/s. Barium Chemicals Ltd.—Vishakapatnam.

(vi) Tata/Allied Chemicals—Mithapur.

(vii) Atlantic Richfield—Location not settled.

(viii) M/s. Inter Ore—Kakinada.

(c) Yes, Sir, to the extent of the details available.

(d) Letters of intent have been issued in cases (i) to (iv) listed in answer to part (b). The others have not yet reached the stage for considering the issue of letters of intent.

(e) All pending cases will be processed further on the receipt of full information awaited and the completion of necessary discussions.

RECESSION

738. SHRI D. C. SHARMA :

SHRI S. S. KOTHARI :

Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India have taken steps to fight recession and to regulate the flow of credit to priority sectors;

(b) if so, the details thereof; and

(c) the outcome thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) With a view to increasing the flow of credit to certain priority sectors, viz. exports, small industries and agriculture, and engineering industries in the context of the current recessionary trends, the Reserve Bank has taken certain steps in July-August 1967, and more recently in the beginning of November 1967, as part of its policy for the 1967-68 busy season. The more important of these steps are :—

(i) Reserve Bank would provide refinance of commercial bank pre-shipment advances to exporters of engineering and metallurgical products at a preferential rate of 4½ per cent, and advances to exporters of other goods and all post-shipment usage